

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1149/(MAH)/2017
 CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
 MEMBER (J)

SHRI V. NALLASENAPATHY
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
 THE NATIONAL COMPANY LAW TRIBUNAL ON 12.07.2017

NAME OF THE PARTIES: Aaryan Projects Pvt. .Ltd.

V/s

Klowin Infrastructures Pvt.Ltd

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
11	MAMESH GOVALICAR	Advocate for Applicant	

ORDER

CP No. 1149/I&BP/NCLT/MB/MAH/2017

The Petitioner's Counsel having stated that the track report on the notice sent to the Corporate Debtor is showing with a caption of 'awaiting', list this matter on 24.07.2017 with a direction to the Petitioner to issue another notice to the Corporate Debtor communicating next date of hearing and file proof of service.

Sd/-

V. NALLASENAPATHY
 Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
 Member (Judicial)